GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:2736
ANSWERED ON:17.08.2004
BACKWARDNESS IN KONKAN REGION
Adsul Shri Anandrao Vithoba;Dhotre Shri Sanjay Shamrao;Gadakh Shri Tukaram Gangadhar;Gaikwad Shri Eknath Mahadeo;Patil Shri Prakash V.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of backwardness of the Konkan and Vidharbha regions, Government of Maharashtra has been persistently pressing for constitution of a separate development Board for the Konkan and Vidharbha regions;

(b) if so, whether Planning Commission has submitted a draft report for constitution of such boards in the light of experience in report of the existing 3 Development Boards in Maharashtra; and

(c) if so, the decision taken for constitution of the Board in the light of the study conducted by the Planning Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): A separate development board for Vidarbha region in Maharashtra which was established under the provisions of Article 371 (2) of the Constitution is functioning in Maharashtra at present. A proposal has been received from the State Government of Maharashtra for establishment of a separate Development Board for Konkan region (which now forms part of the Development Board for rest of Maharashtra) by amending article 371 (2) of the Constitution.

(b): No, Sir. The Planning Commission had undertaken a performance evaluation study on the working of the three existing Development Boards in Maharashtra and have submitted their report to the Government.

(c): No decision is taken with respect to the constitution or non-constitution of the Board in light of the study conducted by the Planning Commission.